

tion. Under the Krishi Vigyan Kendra for Scheduled Castes/Scheduled Tribes, 15 such Kendras will be set up in selected districts having Scheduled Castes and Scheduled Tribes concentration. These Kendras will impart vocational training to these communities in the field of agriculture and allied areas. Under another scheme included in the Sixth Five Year Plan, the ICAR provides post-matric scholarships for Scheduled Castes and Scheduled Tribes candidates for undergoing education in agriculture and allied sciences. The ICAR has also made provision for reservation of 20 per cent seats for senior and junior fellowships for Scheduled Castes/Scheduled Tribes candidates.

(d) The programmes of the Department of Agriculture and Cooperation are generally area-based and not beneficiary-oriented. Hence, information on the number of beneficiaries including the Scheduled Castes families is not available.

#### **Recruitment cell for Scheduled Castes/ Scheduled Tribes**

2371. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the total budget meant for expenditure by the Agriculture Ministry for the last three years;

(b) what is the amount allocated for development purposes excluding the administrative expenditure and whether there is any provision for SC/ST welfare;

(c) whether his Ministry has set up a Cell for the welfare and recruitment of SC/ST; and

(d) if not, by when his Ministry is likely to set up a separate Scheduled Castes/Scheduled Tribes Welfare and Recruitment Cell?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a)

to (d) The information is being collected and will be laid on the Table of the Sabha.

#### **Co-ordination of relief measures for fishing and marine products**

2372. SHRI KRISHNA MOHAN BHAMIDIPATI:

SHRI K. V. R. S. BALA  
SUBBA RAO:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have taken action to coordinate relief measures for fishing and marine products with other Departments; and

(b) the details of the measures taken in this regard in the last six months?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) Coordination of relief measures is effected through meetings of the inter-Departmental Committees like the Shipping Development Fund Committee and Marine Products Export Development Authority.

#### **Reliefs to the fishing industry**

2373. SHRI KRISHNA MOHAN BHAMIDIPATI:

-SHRI K. V. R. S. BALA  
SUBBA RAO:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received representations for relief to the Fishing Industry;

(b) the reasons for Government's delay in implementing the Excise reliefs on fuel oil for all fishing boats; and

(c) the expected time schedule for implementation of relief and assistance to the Fishing Industry?